

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF INDIA MEGA AGRO - ANAJ LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	INDIA MEGA AGRO - ANAJ LIMITED
2. Date of incorporation of corporate debtor	June 18, 2010
3. Authority under which corporate debtor is incorporated / registered	ROC-Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01110MH2010PLC204475
5. Address of the registered office and principal office (if any) of corporate debtor	D-9, Vishu Complex, VIP Road, Nanded - 431602
6. Insolvency commencement date in respect of corporate debtor	November 16, 2022
7. Estimated date of closure of insolvency resolution process	May 15, 2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Krishna Chamadia IBBI/PA-001/IP-P00694/2017-2018/11220
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: B-13, Anjani Complex, Perara Hill Road, Andheri East, Mumbai - 400099 Email: krishna@sphereadvisory.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: B-13, Anjani Complex, Perara Hill Road, Andheri East, Mumbai - 400099 Process Email Id: indiamega.ibe@gmail.com
11. Last date for submission of claims	November 30, 2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the INDIA MEGA AGRO - ANAJ LIMITED on November 16, 2022

The creditors of INDIA MEGA AGRO - ANAJ LIMITED, are hereby called upon to submit their claims with proof on or before November 30, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or preferably by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 18/11/2022
Place : Mumbai

Krishna Chamadia
(Interim Resolution Professional)
In the matter of India Mega Agro - Anaj Limited

Krishna

